

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
C.M.P. No. 298 of 2021**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner	: Mr. Indrajit Sinha, Advocate
For the Respondent-Bank	: Mr. P.A.S. Pati, Advocate

02/06.09.2021 The present C.M.P. is taken up today through Video conferencing.

Mr. P.A.S. Pati, the learned counsel appearing on behalf of the respondent-Bank, prays for a short adjournment to respond to the present petition preferred by the petitioner.

In view of the said prayer, put up this case under appropriate heading on 09.09.2021.

(Rajesh Shankar, J.)

Manish